

**THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND  
ARUNACHAL PRADESH)

**NOTIFICATION NO. 51**

Dated: Guwahati, the 21<sup>st</sup> of June, 2021

Hon'ble the Chief Justice has been pleased to constitute a Committee, comprising of the following Hon'ble Judges, for consideration of the *Draft Rules of Criminal Practice, 2021*, framed by the *amici curiae* in *Suo Moto Writ Petition (Criminal) No. 1/2017*:

<b>Name of the committee</b>	<b>Names of the Hon'ble Judges / Members</b>	<b>Secretary</b>
Committee to consider the <i>Draft Rules of Criminal Practice, 2021</i>	Hon'ble Mr. Justice Suman Shyam	Registrar (Judicial)
	Hon'ble Mr. Justice Manish Choudhury	
	Hon'ble Mr. Justice Parthivjyoti Saikia	

By Order,

Sd/- Raktim Duarah

**REGISTRAR GENERAL**

**Memo No. HC. III - 23/ 2013/2535-2547/G, Dated 21<sup>st</sup> June, 2021.**


**Copy to:-**

- 1) The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 5) The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
- 6) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*

  
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- 7) The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
- 8) The P.S. to Hon'ble Mr. Justice Manish Choudhury, Gauhati High Court, Guwahati.
- 9) The P.S. to Hon'ble Mr. Justice Parthivjyoti Saikia, Gauhati High Court, Guwahati.
- 10) The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- 11) The A.O. (J), ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 12) The C.A. to the Registrar (Judl.), Gauhati High Court, Guwahati.
- 13) The Notice Board, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

  
21/6/2021